NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CA/7/2016 NAME OF THE PETITIONER(S) : India Infrastructure Fund NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd **UNDER SECTION** : 98(1) of Companies Act 2013 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Advocate for Shana Malin Kajandran Raghavan Counselfer India Bark J. DEV ESHNAAR V.J. ARUL RAJ N.P. VIIMY KUMAR

ORDER

Counsel representing both the parties are present. Counsel for respondents prayed time for making his submissions alongwith other connected matters. Time extended at request. Put up on 07.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)